## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP SR No. 3840/213/HDB/2017
NAME OF THE COMPANY	
	Continental Intra- Tech Pvt Ltd & (07) Others
NAME OF THE PETITIONER(S)	Tara Singh Negi
NAME OF THE RESPONDENT(S)	Continental Intra- Tech Pvt Ltd (07) Others
UNDER SECTION	213

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	COMPANY SECRETARY IN	PCSVISAYSINGUALLO	Vij7 24-1
	PRACTICE	9899722766	
		011 - 414447 80	

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Shri. Vijay K. Singhal, learned PCS for the petitioner and requested 2 weeks time.

Post the Case on 01.12.2017

Member (Technical)

Member (Judicial)